

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2015**

**Dated: 30<sup>th</sup> November, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)**

**Vs.**

**West Bengal Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon  
Mr. Abhishek Kumar  
Ms. Srishti rai

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1  
Mr. Gaurav Kumar Singh for R-2

**ORDER**

Learned counsel appearing for the Appellant and learned counsel appearing for the Respondents submitted that the matter may kindly be posted for hearing.

Submissions made by the learned counsel appearing for the Appellant and the Respondents, as stated above, are placed on record.

List the matter for hearing on **18.01.2019** as requested by the learned counsel appearing for both the parties.

**(S.D. Dubey)  
Technical Member**

*bn/kt*

**(Justice N.K. Patil)  
Judicial Member**